

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
MANGLAM PAPER PRIVATE LIMITED


RELEVANT PARTICULARS	
1.	Name of corporate debtor Manglam Paper Private Limited
2.	Date of incorporation of corporate debtor 31.08.1981
3.	Authority under which corporate debtor is incorporated / registered RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U21019GJ1981PTC004585
5.	Address of the registered office and principal office (if any) of corporate debtor 305, Akshat Tower, Near Pakvan Dinning Hall S G Highway, Bodakdev, Ahmedabad, Gujarat- 380054
6.	Insolvency commencement date in respect of corporate debtor 22.04.2024
7.	Estimated date of closure of insolvency resolution process 19.10.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Ashish Anantray Shah Reg. No.: IBBI/IPA-002/IP-N00214/2017-18/10666
9.	Address and e-mail of the interim resolution professional, as registered with the Board Address: 402, Shaival Plaza, Nr. Gujarat College, Ellisbridge, Ahmedabad- 380 006, Gujarat Email ID: ashish@ravics.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional Address: 402, Shaival Plaza, Nr. Gujarat College, Ellisbridge, Ahmedabad- 380 006, Gujarat Email ID: ipmanglam@gmail.com
11.	Last date for submission of claims 06.05.2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not Applicable
14.	(a) Relevant Forms are available at and (b) Details of authorized representatives are available at: Web link: https://www.ibbi.gov.in/home/downloads Physical Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Not Applicable

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of a corporate insolvency resolution process of the Manglam Paper Private Limited on 22.04.2024.

The creditors of Manglam Paper Private Limited, are hereby called upon to submit their claims with proof on or before 06.05.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Mr. Ashish Anantray Shah)
Interim Resolution Professional
Manglam Paper Private Limited
Reg. No.: IBBI/IPA-002/IP-N00214/2017-18/10666
AFA Issued by ICSI IIP- Valid till 06.11.2024

Date: 24.04.2024
Place: Ahmedabad